

CHANDIGARH ADMINISTRATION  
FINANCE DEPARTMENT  
ESTATE BRANCH

NOTIFICATION

No.43/3/327-UTFI(5)-2018/ 19456

Dated 18/10/18

Whereas in exercise of the powers conferred vide Notification No. S.O. 2913 (E) dated 09.09.2016, the Administrator, Union Territory, Chandigarh is pleased to designate the Land Acquisition Officer, Union Territory, Chandigarh under the provisions of Section 3(g) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (Act No. 30 of 2013) to perform the functions of the Collector under the Act.

Administrator

Union Territory, Chandigarh

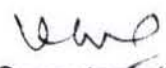
Dated: 27.09.2018

(By order and in the name of Administrator)

No. 43/3/327-UTFI(5)-2018/ 19457

Dated 18/10/18

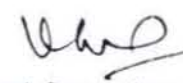
A copy is forwarded to the Controller, Printing and Stationery, Union Territory, Chandigarh with the request to publish this notification in the Chandigarh Administration Gazette (Extra-ordinary) of today and to supply 30 copies thereof for official record.

  
Additional Secretary (Estate)  
For Secretary Estate  
Chandigarh Administration

No. 43/3/327-UTFI(5)-2018/ 19458

Dated 18/10/18

A copy is forwarded to the Director Public Relation, Chandigarh Administration with the request that the notification may please be got published in three vernacular leading newspapers i.e. English, Hindi & Punjabi for information of the general public.

  
Additional Secretary (Estate)  
For Secretary Estate  
Chandigarh Administration

No. 43/3/327-UTFI(5)-2018/ 19459

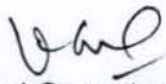
Dated 18/10/18

A copy is forwarded for information and necessary action to the following:-

1. Chairman, Chandigarh Housing Board, Chandigarh.
2. Estate Officer, Union Territory, Chandigarh.
3. Commissioner, Municipal Corporation, Chandigarh.
4. Land Acquisition Officer, Union Territory, Chandigarh.
5. Chief Architect, Union Territory, Chandigarh.
6. Chief Engineer, Union Territory, Chandigarh.

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7. Sub Divisional Magistrate (Central), Union Territory, Chandigarh for information and further necessary action.
8. State Information Officer, NIC, Union Territory, Chandigarh for placing at website portal.

  
Additional Secretary (Estate)  
For Secretary Estate  
Chandigarh Administration  
